

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3777

TO BE ANSWERED ON AUGUST 9, 2017

REHABILITATION OF STRAY ANIMALS

3777 SHRI P.R. SUNDARAM :
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO :
SHRI DHANANJAY MAHADIK :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number and names of animal welfare NGO's registered as Societies/ Trusts/ Voluntary Organizations (VOs)/ Charitable Organizations allotted land/premises/built-up space/shops by the DDA for carrying out animal relief/rehabilitation work of stray and distressed animals in Delhi;
- (b) the area and respective rent amounts, terms and conditions governing the rental/lease of such space to these NGO's/ Societies/ Trusts/ VOs/Charitable Organizations;
- (c) whether some NGOs have been allotted rental premises/space on concessional rates specifically to aid rehabilitation of distressed animals and if so, the conditions thereof;
- (d) whether the Government has noticed the instances/complaints of violation of such conditions by these NGO's; and
- (e) if so, the details thereof and the action taken/being taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING
AND URBAN AFFAIRS

(RAO INDERJIT SINGH)

(a) & (b): Delhi Development Authority (DDA) has informed that an NGO, namely, Animal Friends Society, registered as a society, was allotted land measuring 1.77 acre for carrying out animal relief/rehabilitation work of stray and distressed animals in Delhi. The ground rent recoverable from it is 2.5% of total premium per annum. Further, FRIENDICOES-SECA, a voluntary organization for welfare of animals and registered as a society, has been allotted two built-up units measuring area 65 sqm. each on license fee basis and an open space of 30 sqm. The license fee for the area allotted to FRIENDICOES-SECA is Rs. 2,10,614/- p.m. w.e.f. 04.08.2014, subject to enhancement of 10% after every 11 months.

(c): No, Madam.

(d) & (e): DDA has informed that a complaint was received in respect of Animal Friends Society. The lease of the Society has been cancelled and the matter is sub-judice.
